NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/20/2018

PETITION NUMBER

: CP/29/2017

NAME OF THE PETITIONER(S)

: BHAGYODAYAM CO

NAME OF THE RESPONDENT(S)

: ALEXANDER CORREYA

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N.J. Mallins

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Alrocak for Relitions

Counsel for the applicant in CA 20/2018 present. Counsel for respondents present. Counsel for the applicant has provided copy of the CA to the other side today. For hearing submissions by both the sides, time is extended at request. Put up on 20.02.2018.

ORDER

sd-(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc